

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3759
ANSWERED ON:20.03.2013
FAKE CASTE/TRIBE CERTIFICATES IN CIVIL SERVICES EXAMINATIONS
Kumar Shri Vishwa Mohan;Premdas Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether some instances of use of fake Caste/Tribe certificates by the candidates appeared or selected for Civil Service Examination has come to the notice of the Government particularly in the year 1980 examination;
- (b) if so, the details of the cases noticed so far; and
- (c) the action taken by the Government against the persons found guilty and the measures taken to check such misuse?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (c): The Department of Personnel & Training makes service allocation to the successful candidates recommended by UPSC on the basis of Civil Services Examination (CSE) held every year. After service allocation to successful candidates, the dossiers of these candidates are sent to their respective Cadre Controlling Authorities for issue of Offer of Appointment to them after completing all procedural formalities including their caste verification.

The Department of Personnel & Training is the cadre controlling authority for officers belonging to the Indian Administrative Service (IAS) & the Central Secretariat Service (CSS) selected on the basis of Civil Services Examination. As per the information available, no case of fake caste/tribe certificate in respect of officers of Civil Services Examination, 1980 belonging to IAS & CSS is right now under consideration of this Department.

The data regarding the cases of fake caste/tribes certificates in respect of officers of Civil Services Examination, 1980 belonging to services other than IAS & CSS is not centrally maintained.